

ITEM NO.1501
(For Judgment)

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 581/2016

FOUNDATION FOR ORGANIZATIONAL RESEARCH AND
EDUCATION FORE SCHOOL OF MANAGEMENT THROUGH
ITS DIRECTOR

Petitioner(s)

VERSUS

THE ALL INDIA COUNCIL FOR TECHNICAL EDUCATION
THROUGH THE MEMBER SECRETARY

Respondent(s)

Date : 21-06-2019 This petition was called on for
pronouncement of judgment today.

For Petitioner(s) Mr. M. Shoeb Alam, AOR

For Respondent(s) Mr. Harish Pandey, AOR
Mr. Anil Soni, Adv.

Mr. R. Anand Padmanabhan, Adv.
Ms. Amritha Sarayoo, Adv.
Mr. Prawal Chaturvedi, Adv.
Mr. Shashi Bhushan Kumar, AOR

Ms. Ginny J Rautray, Adv.
Ms. Anushka Ashok, Adv.
Mrs. Kanchan Kaur Dhodi, AOR

Hon'ble Mr. Justice Deepak Gupta pronounced
the judgment of the Bench comprising His Lordship
and Hon'ble Mr. Justice Surya Kant.

The writ petition is disposed of in terms of
the judgment. All pending application(s) also stand
disposed of.

[CHARANJEET KAUR]
A.R.-CUM-P.S.

[VIDYA NEGI]
COURT MASTER

Reportable judgment is placed on the file .